Ministry of Women and Child Development

Notification

New Delhi, the 24th September, 2008

S.O. 2262(E).—In pursuance of Section 3 of the National Commission for Women Act, 1990 (20 of 1990) the Central Government hereby nominates the following persons as Members of National Commission for Women:

1. Smt. Nirmala Venkatesh, 19, South Avenue, New Delhi-110011

2. Mrs. Wansuk Syiem, Markyntu Lodge-64, Madanurting, Shillong, Meghalaya-793021

2. Smt. Nirmala Venkatesh and Mrs. Wansuk Syiem shall hold office for a period of three years from the date of assumption of charge of office or until further orders, whichever is earlier.

[No. 9-2/2008-WW]

KIRAN CHADHA, Jr. Secy.